

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 244 of 2015 & Appeal No. 246 of 2015

Dated : **30th March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

The Tata Power Company Ltd. (G) **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Nishita Kumar

Counsel for the Respondent (s) : Mr. Buddy A Ranganadhan
Mr. D.V.Raghu Vamsy for R-1

ORDER

As per the request of the learned counsel of the parties, post this batch of appeals for arguments on **28th April, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

kt/jp